

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(29) C.P.(IB)-2297-(MB)/2018

CORAM:

SHRI M. K. SHRAWAT
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 20.08.2019

NAME OF THE PARTIES: Sikkim Ferro Alloys Ltd.
V/s
Krosslink Infrastructure Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both sides are present.
2. Respondent is directed to file Reply and serve a copy to the other side. Petitioner if deem fit to file Rejoinder.
3. By consent matter is adjourned to **24.09.2019.**

Sd/-
M.K. SHRAWAT
Member (Judicial)

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

20.08.2019
Aah